

Concern over pathological quality

3670. PROF. M. SANKARALINGAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether pathologists have expressed concern over quality during the 49th annual meeting of the Indian Association of Pathologists and Microbiologists, held in Delhi;

(b) whether it is a fact that Pathologists do not need a licence to start a pathology lab; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA): (a) The information is being collected and will be laid on the Table of the House.

(b) Yes, Sir.

(c) No licence is required by a pathologist to start a pathology laboratory. However, the pathologist should be registered with the Indian State Medical Council.

Regularising staff of All India Institute of Hygiene and Public Health

3671. SHRI JAYANTA BHATTACHARYA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have received a spate of representations from Members of Parliament and other eminent personalities for regularization of employees and to provide status as Central Government employees to the Project Staff of All India Institute of Hygiene and Public Health, Calcutta;

(b) if so, the details thereof; and

(c) the further reaction of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA): (a) Yes, Sir.

(b) and (c) The details are being considered in view of the extant policy rules on the subject.